

markets, under the Incredible India brand-line. Besides, the Ministry through its overseas offices, *inter-alia*, organises Road Shows, Know India Seminars, Workshops; participates in various Fairs/festivals, Exhibitions and Events to promote various Indian tourist destinations and products. The campaigns include holistic promotion of various Indian tourism products and destinations of the country.

#### **Launch of film tourism**

1217. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of TOURISM be pleased to state:

- (a) whether it is a fact that tourism schemes like beach tourism, pilgrimage tourism, desert tourism, etc. have failed to attract tourist in the country;
- (b) if so, the details and reasons for failure to attract domestic and foreign tourist to such destinations;
- (c) whether Government now propose to launch film tourism which is never heard of anywhere in the world; and
- (d) if so, at what level this concept have been visualized/proposed and to what extent the film tourism would prove to be useful?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. K. CHIRANJEEVI): (a) and (b) The Ministry of Tourism does not have any report which indicates that the products like beach tourism, pilgrimage tourism and desert tourism have failed to attract foreign and domestic tourists.

(c) and (d) Yes, Sir. The Ministry of Tourism has recognised films as a powerful tool for the development and promotion of destinations under Niche Tourism Product. Several destinations have gained in terms of tourist inflow by being the venue/location of popular domestic and international films.

The Ministry of Tourism has taken following steps to promote Film Tourism in the country:—

- Signing of a Memorandum of Understanding with the Ministry of Information and Broadcasting in 2012;
- Joint participation with the Ministry of Information and Broadcasting in the Cannes Film Festival and Market, International Film Festival of India (IFFI, Goa), and European film Market, Berlin;

- Institution of a National Tourism Award in 2012 in the category “Most Film Promotion Friendly State/UT” to encourage the State Governments and Union Territories to facilitate filming in their region;
- The Ministry of Tourism has formulated guidelines for extending financial support to State Governments/Union Territory Administrations for promotion of Film Tourism. As per these Guidelines, Central Financial Assistance of Rs. 2.00 lakh per film will be given to each of the State Governments/UT Administrations during each financial year.

‘Film Tourism’ provides exposure and promotion to the filmed destinations, which thereby brings job creation, investment opportunities, and income generation contributing to the overall economic development of the area.

**Inclusion of Bodos in ST (Hills) in Karbi  
Anglong and Dima Hasao**

1218. SHRI BISWAJIT DAIMARY: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Ministry is aware that there was a commitment to include Boros (Bodos) in the Scheduled Tribes (Hills) in Karbi Anglong and Dima Hasao Autonomous Council in Bodo Accord (Clause No. 8) signed on 10th February, 2003;
- (b) whether the Ministry of Home Affairs communicates the Ministry regarding implementation of Bodo Accord clause No. 8, if so, the reasons for not implementing this Agreement since the last ten years; and
- (c) the details of advice to Boros (Bodos) for achieving this status, whether they need to restart their movement against Government so that to they get their rights?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RANEE NARAH): (a) Yes, Sir. Clause No. 8 of Memorandum of Settlement (MoS) indicates grant of ST status to Bodo Kacharis of Karbi Anglong and N.C. Hills districts only. There is no mention of Dima Hasao Autonomous council in the Bodo Accord.

- (c) The Ministry of Home Affairs has informed that action has been taken to implement all clauses of the Memorandum of Settlement (MoS) signed among the Central Government, Government of Assam and Bodo Liberation Tigers (BLT)